

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

IA 61922/2019, in Petition(s) for Special Leave to Appeal (C)
No(s). 11584/2019

BHARAT PETROLEUM CORPORATION LTD. & ORS. Petitioner(s)

VERSUS

SANJEEV ARORA & ORS. Respondent(s)

IA No. 61922/2019 - EXEMPTION FROM FILING O.T.)

Date : 09-07-2019 These matters were called on for hearing today.

For Petitioner(s)

Mr. Sanand Ramakrishnan, AOR
Mr. Rajeev Mishra, Adv.

For Respondent(s)

Ms. Vibhooti Malhotra, AOR
Ms. Vanshika Gupta, Adv.
Ms. Meghna Tandon, Adv.
Mr. Anish Agarwal, AOR
Mr. Ani Tandon, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is granted to the Respondent No. 2-Caveator to file Counter Affidavit.

Service of notice is complete on Respondent Nos. 1, 3 to 6 but no one has chosen to enter appearance on their behalf.

Mr. Anish Agarwal, Ld. Advocate-on-Record for Respondent No. 2 undertakes to appear for Respondent Nos. 1, 3 and 4 also. He seeks and is given one week time to file the vakalatnama and four weeks time to file the counter affidavit.

Ld. Counsel for the petitioner is directed to comply with the terms of the Hon'ble Courts order dated 08.05.2019 and file proof of deposits.

List again on 14.11.2019.

SURINDER S. RATHI
Registrar